

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH AT NEW DELHI**

**I.A.NO. 342 OF 2018**

**IN**

**ORIGINAL APPLICATION NO. 935 OF 2018**

**IN THE MATTER OF:**

STATE OF ANDHRA PRADESH ..... APPLICANT

Versus

ANUMOLU GANDHI .....RESPONDENT

**AND IN THE MATTER OF:**

STATE OF ANDHRA PRADESH ..... APPLICANT

Versus

ANUMOLU GANDHI .....RESPONDENT

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 Secretary to Government (Mines)  
 Industries, Infrastructure, Investment  
 and Commerce Department  
 Government of Andhra Pradesh  
 A.P. Secretariat, Velagapudi,  
 AMARAVATI - 522 238.

**BEFORE THE NATIONAL GREEN TRIBUNAL  
NEW DELHI**

O.A.No. 935 of 2018

**Between:**

Sri Anumolu Gandhi. ...Applicant

Vs.

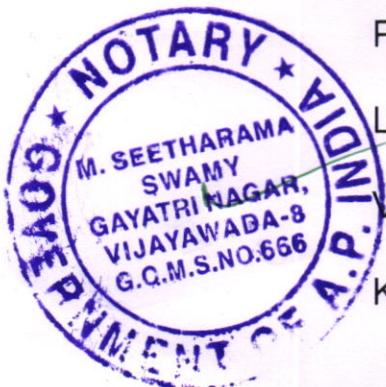
State of Andhra Pradesh & others ...Respondents

**AFFIDAVIT FILED ON BEHALF OF THE RESPONDENT No.1**

\*\*\*\*\*

I, Kolli Ramgopal, S/o. Dali Naidu Kolli, aged about 58 years, being the Secretary to Government Andhra Pradesh. Mines and Geology Department, Government of Andhra Pradesh Velagapudi, Amaravathi, Andhra Pradesh do hereby state on solemn affirmation as Under.

1. I am on behalf of the Respondent No. 1 in the above said matter and am authorized to swear to this affidavit and am conversant with the facts and circumstances of the said matter. Hence I am competent to swear this affidavit.
2. It is humbly submitted that the Polavaram Irrigation Project is a multipurpose terminal Project being constructed across river Godavari near Polavaram Village about 42 Km on upstream of Godavari Barrage, Dowlaiswaram. The Project envisages Irrigation benefits to an extent of 7.20 Lakh Acres for the up land areas of East Godavari & Visakhapatnam Districts under left main canal (181.50 Km) and West Godavari & Krishna Districts under right



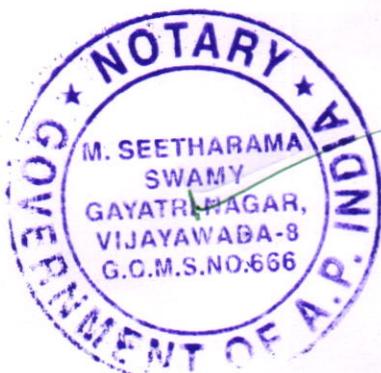
Secretary to Government (Mines)  
 Industries, Infrastructure, Investment  
 and Commerce Department  
 Government of Andhra Pradesh

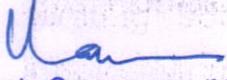
main canal (174.00 Km) and generating 960 MW of HydelPower. In addition to irrigation benefits 80 TMC of water is proposed to be diverted to Krishna River and supply of 23.44 TMC of drinking water to Visakhapatnam.

3. It is humbly submitted that the Hon'ble National Green Tribunal in its Order dated 23.07.2019 in O.A. No:935 of 2018, has directed to undertake certain studies and land survey as detailed below:

A. That at para No: 6 of the Order, this Hon'ble Tribunal directed the Respondent State to clarify:-

- i. Whether any Environmental Impact Assessment (EIA) has been done in accordance with Environmental Clearance Regulations 2006 as the Project of Dredging doing by Inland Water Ways Authority of India, falls under Entry 7(e) of the Schedule of the Regulations except maintenance dredging which forms part of a proposal for which Environmental Management Plan (EMP) is prepared and submitted.
- ii. With regard to de-silting, it is not clear whether any replenishment study has been carried out before de-silting which is a pre-requisite for the purpose and what is the status of the Free Sand Policy which is said to be actual basis and what quantum of sand extracted and the un scientific manner used as per earlier joint report was incorrect.



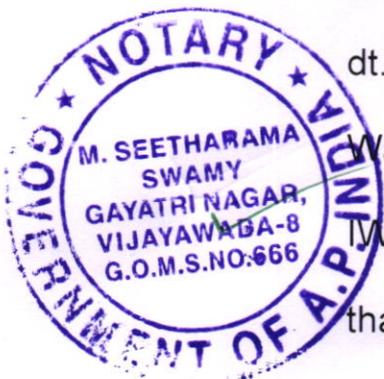
  
 Secretary to Government (Mines)  
 Industries, Infrastructure, Investment  
 and Commerce Department  
 Government of Andhra Pradesh  
 A.P. Secretariat, Velamchandi.

B. That at para No: 7 of the Order, while mentioning the Joint Committee Report dated:04.07.2019 in pursuance of order dated 04.04.2019, the Hon'ble NGT has instructed the State of AP to undertake the following studies as recommended by the Joint Committee and submit report:

- i. A detailed study covering the scope of work mentioned in Annexure - 2 with regard to assess the extent of the damage to the Avifauna, Aquatic Flora & Fauna including benthic community is to be carried out by assigning to a reputed Institution based on the expertise.
- ii. A detailed land survey was required for the volume of sand required to restore the flood plain and the cost of the restoration at LingayapalemandRayapudi where extensive sand mining has been carried out.
- iii. A bathymetric survey of the reservoir is to be carried out for the assessment of depth of mining and siltation in the reservoir to assess the extent of the mining from the river bed.

4. In this regard it is humbly submitted that :-

- a. With reference to para 6(i) of the Hon'ble NGT order dt.23.07.2019, it is informed that the Chairman, Inland Waterways Authority of India (IWAI) vide Letter No: IWAI/Legal/L/08/2019, dated: 28.08.2019 has informed that under the mandate of IWAI Act, 1985 Section-14(l)



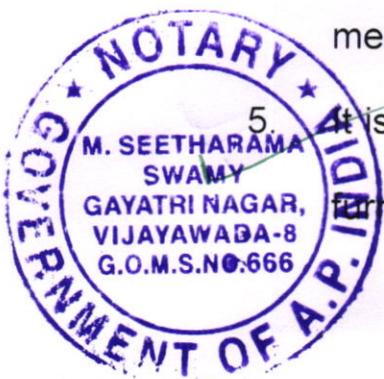
(a&c), IWAI is mandated to carry out various river conservancy measures / training works for improvement of National Waterways for shipping and navigation. Dredging is one of the river conservancy measures being adopted by IWAI. Further he has informed that, in terms of the provisions of extant MoEF guidelines, maintenance dredging for the purpose of inland navigation does not require Environmental Clearance. True copy of the letter of the Chairman, IWAI is annexed herewith as **ANNEXURE – R/1.**

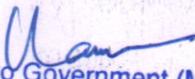
b. With regard to para 6(ii) of the Hon'ble NGT order dt.23.07.2019, on replenishment study for taking up de-silting activity, it is submitted that a meeting was convened by this respondent on 20.09.2019, with officials of the following departments to and Higher Educational Institution to finalize the comprehensive report to be submitted to the Hon'ble NGT.

1. Water Resources Department,
2. Inland Waterways Authority of India,  
Vijayawada,
3. Nagarjuna University.

It is humbly submitted that except the IWAI Divisional Office Vijayawada, the rest of the officers attended the meeting.

It is submitted that the Water Resources, Department have furnished details of cost estimate etc. to carry out the

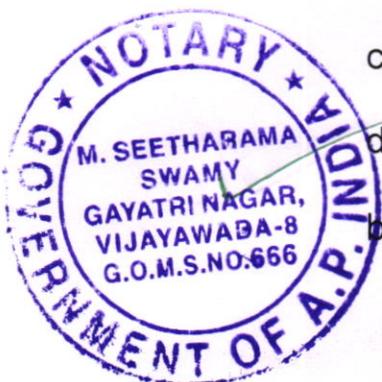


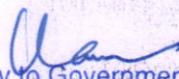
  
Secretary to Government (Mines)  
Industries, Infrastructure, Investment  
and Commerce Department  
Government of Andhra Pradesh  
A.P. Secretariat, Velagapudi

Bathymetric Survey vide Letter No: CE/KDS/VJA/OT3/AE10/F-De-silting/NGT/2314, dated: 28.08.2019. True copy of the same is annexed here with as ANNEXURE -R/2. The Government vide Letter No: 978862(Computer)/M.III(2)/2019, dated: 20.09.2019 has accorded the administrative approval for conducting BATHYMETRIC SURVEY study for assessment of depth of mining and siltation upto the reservoir to assess the extent of mining from the river bed for an amount of Rs. 74,50,000 (Rupees Seventy Four Lakhs and Fifty Thousand only) towards conducting Hydrographic survey in Krishna on upstream side from Prakasam Barrage to Ibrahimpatnam (i.e. 16.000 kms) and providing inspection boats for the year 2019-20. True copy of the administrative approval given is annexed herewith as ANNEXURE -R/3.

6. It is further submit that during the meeting, Water Resources Department has informed that after entrusting the Bathymetric survey work through tender process, it may take about 4 months from the date of award of the tender for completing the survey and to submit the survey report.

7. I respectfully submit that with regard to the detailed study, covering the scope of work to assess the extent of the damage to the Avifauna, Aquatic Flora & Fauna including benthic community, the Registrar, AcharyaNagarjuna



  
Secretary to Government (Mines)  
Industries, Infrastructure, Investment  
and Commerce Department  
Government of Andhra Pradesh  
A.P. Secretariat, Velagapudi,

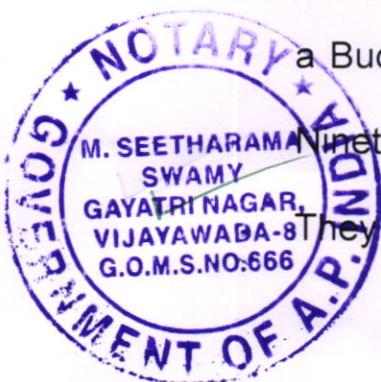
University has expressed willingness to undertake the detailed study covering the scope of work mentioned in Annexure 2 of the -Joint Committee Report as directed by the Hon'ble NGT in its order dt. 23.07.2019 in O.A.No.935/2018 to assess the extent of the damage to the Avifauna, Aquatic Flora & Fauna including benthic community in the Prakasam Barrage upto 13.5 kms on the upstream side.

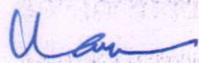
8. I submit that as per above directions, Government has accorded the said work to the AcharyaNagarjuna University and requested to involve the Departments of Botany and Microbiology, Zoology and Aquaculture, Environmental Sciences and Sociology and Social Work of AcharyaNagarjuna University in the preparation of the said comprehensive report.

9. I submit that the Registrar of AcharyaNagarjuna University has provided consent for the study of assessment of ecological impact of sand mining in River Krishna upstream of Prakasam Barrage from 0.0 to 13.5 KM by involving the Departments of Botany and Microbiology, Zoology and Aquaculture, Environmental Sciences and Sociology and Social Work of AcharyaNagarjuna University and submitted

a Budget Estimate of Rs. 5,90,400 /- (Rupees Five Lakhs, Ninety Thousand and Four hundred only)for the study.

They submitted that it would require 3 months period for



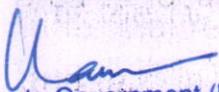
  
Secretary to Government (Mines)  
Industries, Infrastructure, Investment  
and Commerce Department  
Government of Andhra Pradesh  
A.P. Secretariat, Velagapudi

conducting the studies and to submit the final report. True copy of the consent given by the Registrar is annexed herewith as **ANNEXURE -R/4.** The Government vide Letter No: 978862(Computer)/M.III(2)/2019, dated: 23.09.2019 has accorded the administrative approval and requisite amount is also paid to the Registrar, Nagarjuna University to conduct the study at the earliest. True copy of the same is annexed herewith as **ANNEXURE -R/5.**

10. I submit that with regard to Para 7(ii) of the Hon'ble NGT Order dt.23.07.2019 on sand mining carried out in the flood plain at Lingayapalem and Rayapudi places as reported by the Joint Committee, it is submitted that, the Chief Engineer, Krishna Delta System, Vijayawada addressed to the Special Chief Secretary to Government, Water Resources Department vide Letter Dated: 28.08.2019 informed that, the Lingayapalem de-silted area is located at KM 12.800 and Rayapudi de-silted area is located at KM 13.200 of Krishna Right Flood Bank and falls in Prakasam Barrage Reservoir foreshore area. As such, the sand mining places at Lingayapalem and Rayapudi villages as reported by the Joint Committee are not actually falling in flood plain but they are located in Prakasam Barrage Reservoir foreshore area. Further during the current monsoon season, these two areas are filled with water.

These two areas falling in foreshore area of Barrage, will



  
 Secretary to Government (Mines)  
 Industries, Infrastructure, Investment  
 and Commerce Department  
 Government of Andhra Pradesh  
 A.P. Secretariat, Velagapudi,

also be covered in the Bathymetric Survey to be taken up by water resources Department.

11. I further submit that in view of the above circumstances, it is submitted that a Comprehensive report will be submitted after receipt of the report from Water Resource Department on completion of Bathymetric Survey, and detailed study covering the scope of work mentioned in Annexure II of the Joint Committee Report from AcharyaNagarjuna University.

12. In view of the above facts and circumstances it is most respectfully prayed that this Hon'ble Tribunal may be pleased to dismiss/disposeof the above O.A in the interests of Justice.

**DEPONENT**

Secretary to Government (Mines) Industries, Infrastructure, Investment and Commerce Department Government of Andhra Pradesh A.P. Secretariat, Velagapudi, AMARAVATI - 522 238.

**VERIFICATION**

I, the above named Deponent do hereby state and affirm that the contents of above Affidavit are true and correct to my knowledge and belief derived from the record of the case, no part of it is false nor anything material has been concealed there from and the Annexure annexed to the Affidavit are true and correct.

25/10

Verified at Vijayawada on this \_\_\_ day of October 2019.



M. Seetha Rama Swamy  
B.Com.,B.L  
Advocate / Notary  
No.59-12-9, Gayatri Nagar  
VIJAYAWADA-8. (A.P)

**Solemnly Affirmed & Signed Before me**

**DEPONENT**

Secretary to Government (Mines) Industries, Infrastructure, Investment and Commerce Department Government of Andhra Pradesh A.P. Secretariat, Velagapudi, AMARAVATI - 522 238.



# भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पोत परिवहन मंत्रालय, भारत सरकार)

मुख्यालय : ए-13, सेक्टर-1, नोएडा-201 301, (उ.प्र.)

## INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Shipping, Govt. of India)

Head Office : A-13, Sector-1, Noida-201 301 (U.P.)

Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

F. No. IWAI/Legal/L/08/2019

Dated 28.08.2019

To

Sh. K. Ram Gopal, I.A.S.  
Secretary to Government (Mines) &  
Director of Mines & Geology (FAC),  
5<sup>th</sup> & 6<sup>th</sup> Floors, Sh. Anjaneya Towers,  
Ibrahimpattam, Krishna District

**Sub. : Mines & Minerals – O.A. No. 935/2018 (I.A. No. 342/2019) filed by Sh. Anumolu Gandhi Vs. State of Andhra Pradesh regarding dredging and de-siltation of sand in Prakasm Barrage, A.P. State in Hon'ble National Green Tribunal (NGT), New Delhi- Detailed Project Report (DPR) & Hydrographical Survey, Environmental Study and Bathymetric Survey conducted by Water & Power Consultancy Service Limited (WAPCOS) for formation of Navigation channel in National Waterway No. 4 (NW4) – Reports requested – reg.**

Sir

Reference letter no. 275769/R6-Sand/2019 dated 08.08.2019 on the subject cited above.

2. As requested, a detailed project report (DPR) for the development of Kakinada-Puducherry Canal alongwith River Godavari and Krishna (NW-4) for navigation is enclosed for the purpose of preparing additional affidavit to be filed before the Hon'ble NGT, New Delhi. It is further brought out that under the mandate of IWAI Act, 1985 Section-14 (1) (a & c), IWAI is mandated to carry out various river conservancy measures/ training works for improvement of National Waterways for shipping & navigation. Dredging is one of the river conservancy measures being adopted by IWAI.(Copy of the relevant provision of the said Act is enclosed).

3. Further, in terms of the provisions of extant MOEF guidelines, maintenance dredging for the purpose of inland navigation does not require environmental clearance.

4. This issues with the approval of the Competent Authority.

Yours faithfully

*Ajay Kumar*  
(Ajay Kumar)

Assistant Secretary (Estt.)

Encl: As above

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GOVERNMENT OF ANDHRA PRADESH  
WATER RESOURCES DEPARTMENT

From:  
Sri R. Sathish Kumar, B.E.,  
Chief Engineer,,  
Krishna Delta System,  
Vijayawada  
Ph No: 0866-2575314,  
E-Mail I.D: [cekdsuja@gmail.com](mailto:cekdsuja@gmail.com)

To:  
The Special Chief Secretary to Government,  
(Major, Medium and Minor Irrigation),  
Water Resources Department,  
4<sup>th</sup> Block, 1<sup>st</sup> Floor,  
AP Secretariat Buildings,  
Velagapudi.

Letter No: CE/KDS/VJA/OT3/AE10/F-De-Silting/NGT/ 23/4 Dt: 28-08-2019

Sir,

Sub:- Water Resources Department - Honble National Green Tribunal orders, dated: 23.07.2019 in application No.935/2018, IA No.342/2019 filed by Sri Anumolu Gandhi - Certain information submitted - Regarding

- Ref:- 1) Govt. Memo No.ICD01/435/2019-WRGGRC, Dated:05.08.2019  
2) Govt. Memo No.ICD01/435/2019-WRGGRC, Dated:14.08.2019  
3) Superintending Engineer, Irrigation Circle, Vijayawada Letter No.SE/IC/VJA/AB/Supdt/HRK/ Dated: 28.08.2019

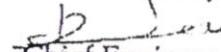
With reference to the above subject cited, I herewith submit that the Government has requested to take up Bathymetric Survey in Prakasam Barrage and also requested to clarify whether the de-silted areas in Lingayapalem and Rayapudi Villages are falling within Krishna Reservoir or in flood bank.

In this connection, the Superintending Engineer, Irrigation Circle, Vijayawada vide reference 3<sup>rd</sup> cited, has stated that necessary proposals were already submitted to the Secretary, Mines & Geology for obtaining administration approval and for release of funds to a tune of Rs.70.45Lakhs for conducting Bathymetric Survey in reservoir area i.e. from km.0.00 to km.13.500.

The Lingayapalem de-silted area is located at km.12.800 and Rayapudi de-silted area is located at km.13.200 of Krishna Right Flood Bank and falls in Prakasam Barrage Reservoir foreshore area.

This is submitted for favour of information and taking further necessary action.

Yours faithfully,

  
Chief Engineer,

Krishna Delta System,  
Vijayawada.

clk  
28/8/19

**GOVERNMENT OF ANDHRA PRADESH  
INDUSTRIES, INFRASTRUCTURE, INVESTMENT & COMMERCE (M-III)**

Letter. 978862(Computer)/M-III(2)/2019

Dated: 20.09.2019

From:  
Sri K.Ram Gopal, IAS.,  
Secretary to Govt. (Mines) &  
Director of Mines and Geology(FAC),  
Block no:2, A.P.Secretariat,  
Velagapudi, Amaravathi

To:  
The Executive Engineer,  
Krishna Central Division,  
Water Resources Department  
Vijayawada, Andhra Pradesh 520002

Sir,

Sub: Mines & Minerals - Conduct BATHYMETRIC SURVEY - Administrative approval accorded and estimated amount sanctioned - Regarding.

Ref: 1. Lr. No. CE/KDS/VJA/OT3/AE10/F-Desilting/NGT/2314 dt.28.08.2019  
from Water Resources Department  
2. Govt.Lr.No. 978862(Computer)/M-III(2)/2019 dt. 16.09.2019

\*\*\*

With reference to your letter in the reference 1<sup>st</sup> cited above and discussions held during the meeting convened on 20.09.2019, the administrative approval is hereby accorded for the estimate for conducting BATHYMETRIC SURVEY for assessment of depth of mining and siltation in the reservoir to assess the extent of mining from the river bed for an amount of Rs. 74,50,000 (Rupees Seventy Four Lakhs and Fifty Thousand only) towards conducting Hydrographic survey in Krishna on upstream side from Prakasam Barrage to Ibrahimpatnam (i.e. 16.000 kms) and providing inspection boats for the year 2019-20 is furnished vide cheque no. 000690 dt. 20.09.2019.

Further, it is requested to call the short term tenders so as to complete the entire work at the earliest.

Yours faithfully

*[Signature]*  
Secretary to Govt. (Mines)

o/c

Copy to:  
The Spl. Chief Secretary to Govt. (Water Resources Department)  
The Director of Mines & Geology, Ibrahimpatnam

*[Signature]*  
20/9/19

A/C Bk

आन्ध्र बक Andhra Bank

(1027) IBRAHIMPATNAM  
OPP SECURITY COLONY  
IBRAHIMPATNAM - ANDHRA PRADESH 521456  
RTGS/NEFT - IFS Code : ANDB0001027

159 -

20092019

केवल तीन महीने के लिए वैध  
VALID FOR THREE MONTHS ONLY

Pay Executive Engineer, Krishna Central Division, Vijayanwada-1 या धारक को or Bearer

रुपये Rupees Seventy Four Lakhs Fifty Thousand only.

अदा करें ₹ 74,50,000/-

A/c. No. 110310100032547



FOR DISTRICT MINERAL FUND  
Please sign above

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⑈000690⑈ 520011010⑈ 000572⑈ 31

**CONSENT FOR THE STUDY AND ASSESSMENT OF ECOLOGICAL IMPACT OF SAND MINING IN RIVER KRISHNA AND BUDGET ESTIMATION**

**Proposed Work:** To study the Ecological impact of Sand Mining in River Krishna upstream of Prakasam Barrage from 0.0 to 13.5 KM.

**Plan of Assessment Study:** Total period of the study is 3 months (commencing from 23<sup>rd</sup> September 2019) with fort-night sampling from each site selected focusing on the following aspects.

- a) Studies on suspended solids and turbidity in River Krishna .
- b) Studies on Plankton (Phytoplankton, Zooplankton) in River Krishna.
- c) Diversity and community composition of fishes in in River Krishna.
- d) Studies on the Benthic fauna of Krishna River at Vijayawada.
- e) Studies on Riparian vegetation.
- f) Studies on Avifauna.
- g) Ecological impact study due to De-siltation activity.
- h) Socio-economic conditions of dependents/fishermen.

**Approximate Cost estimation for the Study:**

**Transportation:**

1. Transportation as per the market rate on Car daily rent basis for 12 to 15 trips:  
Rs. 30,000/-
- Charges for hiring of Boat & fishermen for netting : Rs. 1,00,000/-

**Consumables:**

2. Chemicals, Glassware (collection bottles etc.), Plankton nets, Stationary etc., and preparation of Socio-economic Study Schedule : Rs. 50,000/-

**Manpower Assistance:**

3. Four Research Assistants from Life Sciences and Sociology & Social Work departments (Research Assistants from Dept. of Botany & Microbiology, Dept. of Zoology & Aquaculture, Dept. of Environmental Sciences and Dept. Sociology and Social Work, ANU)  
Rs. 15,000 x 4 x3 = Rs. 1,80,000/-
4. Two Field Assistants on daily wage basis for two days for each sampling:  
2x2x2x3x600 = Rs. 14,400/-
5. Consultancy and R&D charges : Rs. 2,16,000/-  
(Rs. 60,000/- for each Science Departments and Rs. 36,000/- for Soc. & SW dept., ANU)

**Total Estimate:**

6. Rs. 1,30,000+50,000+ 1,80,000+14,400+2,16,000= Rs. 5,90,400/-

It is therefore, we agreed to conduct the above studies and submit the report within 3 months period and request to provide fund for an amount of Rs 5,90,400/- (Rupees Five Lakhs Ninety Thousand and Four Hundred only) in the name of Registrar, ANU to meet the expenditure.

This proposed work will be carried out by

1. Prof. G. Rosaiah and Dr. V.Umamaheswara Rao, Associate Professor, Dept. of Botany & Microbiology, ANU.
2. Dr. G. Simhachalam, Associate Professor, Dept. of Zoology & Aquaculture, ANU.
3. Dr. P. Brahmaji Rao, Associate Professor, Dept. of Environmental Sciences, ANU.
4. Dr. M. Trimurthi Rao, Associate Professor, Dept. Sociology and Social Work, ANU.

Further, it is informed that Dr. G. Simhachalam, Associate Professor and HoD, Dept. of Zoology & Aquaculture, ANU will act as Co-ordinator for this project.

  
 REGISTRAR  
 REGISTRAR  
 ACHARYA NAGARJUNA UNIVERSITY  
 NAGARJUNA NAGAR-522 510.  
 GUNTUR (A.P.) INDIA

GOVERNMENT OF ANDHRA PRADESH  
INDUSTRIES, INFRASTRUCTURE, INVESTMENT & COMMERCE (M.III) DEPT.

Letter. 978862(Computer)/M.III(2)/2019

Dated: 23.09.2019

From:  
Sri K. Ram Gopal, IAS.,  
Secretary to Govt. (Mines) &  
Director of Mines and Geology(FAC),  
A.P.Secretariat, Velagapudi, Amaravathi.

To:  
The Registrar,  
Acharya Nagarjuna University,  
Nagarjuna Nagar,  
Guntur - 522510.

Sir,

Sub: Mines & Minerals - O.A. No. 935/2018 (I.A. No. 342/2019) filed by Sri Anumolu Gandhi Vs. State of Andhra Pradesh regarding dredging and de-siltation of sand in Prakasam Barrage, A.P State in Hon'ble National Green Tribunal (NGT), New Delhi- Estimated amount sanctioned - Regarding.

- Ref: 1. Hon'ble National Green Tribunal Order dt: 23.07.2019 in O.A. No: 935/2018.  
2. Govt. Letter No. 978862(Computer)/M-III(2)/2019 dt. 16.09.2019.  
3. Govt. Letter No. 978862(Computer)/M-III(2)/2019 dt. 20.09.2019  
4. Consent received from the Registrar, Acharya Nagarjuna University, Guntur.

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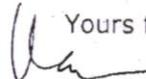
In the reference 4<sup>th</sup> cited, the Registrar, Acharya Nagarjuna University has given consent to undertake the detailed study covering the scope of work mentioned in Annexure 2 of the Joint Committee Report as directed by the Hon'ble NGT in its order dt. 23.07.2019 and also informed the proposed work will be carried out by

1. Prof. G.Rosaiah and Dr. V.Umamaheshwara Rao, Associate Professor, Dept. of Botony and Microbiology, ANU.
2. Dr. G.Simhachalam, Associate Professor, Dept. of Zoology & Aquaculture, ANU.
3. Dr. P.Brahmaji Rao, Associate Professor, Dept. of Environmental Sciences, ANU.
4. Dr. M.Trimurthi Rao, Associate Profesor, Dept. of Sociology and Social Work, ANU.

Further, they have informed that an amount of Rs.5,90,400/- is estimated towards the cost of above study.

Therefore, necessary administrative approval is hereby accorded to carry out the detailed study covering the scope of work mentioned in Annexure 2 of the Joint Committee Report as directed by the Hon'ble NGT in its order dt. 23.07.2019 and the estimated amount of Rs.5,90,400/- (Rupees five lakhs ninety thousand and four hundred only) towards the cost is furnished herewith vide cheque No.000699 dt. 23.09.2019.

It is requested to complete the study and furnish the report at the earliest.

Yours faithfully,  
  
Secretary to Govt.(Mines)

Copy to:  
The Director of Mines & Geology, AP, Ibrahimpatnam.

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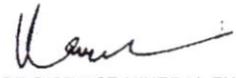
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